

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5859
ANSWERED ON:31.08.2001
DISPENSARY SUPERVISOR IN RBI
ANANTA NAYAK

Will the Minister of FINANCE be pleased to state:

- (a) whether the RBI has obtained the ex-post facto approval/concurrence from the Board of Directors for dereserving the reserved vacancy of dispensary supervisor at its New Delhi Offices and Kolkata;
- (b) if so, the details thereof;
- (c) if not, the reasons for filling the vacancies by appointing a candidate from general category at these posts; and
- (d) the steps taken to do justice with the SC/ST candidates by taking corrective action in this regard ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATH) :

- (a) Reserve Bank of India had obtained ex-post facto approval of Government of India for dereserving the vacancy of Dispensary Supervisor at its New Delhi office. For the vacancy at Kolkata no such formality was considered necessary.
- (b) and (c) The vacancy at New Delhi arose in May, 1989 and there was no Scheduled Caste candidate who fulfilled the eligibility criteria. The post was therefore filled up by a general category candidate empanelled for the post and the backlog of the vacancy reserved for Scheduled Caste was carried forward. In Kolkata the only candidate who fulfilled the eligibility criteria was selected by the interview Board and promoted in 1992.
- (d) No injustice has been done to Scheduled Caste/ Scheduled Tribe candidates and the question of taking corrective action does not arise.